

SPECIAL BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/129(KB)2022
IA(I.B.C)/1693(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For the Financial Creditor

Mr. Santosh Kumar Ray, Adv.

Ms. Rituparna Sanyal, Adv.

Ms. Sumana Mukherjee, Adv.

For the Corporate Debtor

Mr. Joy Saha, Sr. Adv.

Mr. Vishwarup Acharya, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Sr. Counsel for the Corporate Debtor present.
2. Post this matter on before regular Bench on **21.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**